

joined. He belongs to the United States of America. So far as salary is concerned, the salary will be paid by the Government of the United States, but we will supply office space, office equipment and other small things.

Shri V. P. Nayar: What is the experience of this expert in the housing conditions of India, especially in the materials and labour?

Sardar Swaran Singh: Sir, he has been here for some time, but he is supposed to be an expert on housing, building materials and building methods and has got considerable experience, particularly in the development of the indigenous material for aided self-help.

Shri Kelappan: May I know if there has been any demand from any foreign country for housing experts from this country?

Sardar Swaran Singh: Yes, Sir, certainly for our engineers.

ALUMINIUM PRODUCTION

*396. **Sardar Hukam Singh:** (a) Will the Minister of Commerce and Industry be pleased to state whether there are any proposals for increasing aluminium production during 1952-53?

(b) If so, what are these proposals?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) and (b). The Indian Aluminium Company and the Aluminium Corporation of India propose to expand their annual aluminium ingot production from 2,500 and 1,500 tons to 5,000 and 2,000 tons respectively.

Shri Meghnad Saha: rose—

Mr. Speaker: Let the questioner exhaust his questions first. That is the convention which I have been following.

Sardar Hukam Singh: Is it proposed simply by expansion to increase production, or are any new factories being put up?

Shri T. T. Krishnamachari: So far as these two factories are concerned, the intention is to expand the production.

Sardar Hukam Singh: What is the present installed capacity of these factories that are in production at present?

Shri T. T. Krishnamachari: As I said, the increase is from 2,500 to 5,000 tons in the case of the Indian Aluminium Company and from 1,500 to 2,000 tons in the case of the Aluminium Corporation of India.

Sardar Hukam Singh: What is the present production? Is it the installed

capacity that the hon. Minister is giving for the present production?

Shri T. T. Krishnamachari: That is the installed capacity, and production is not very far below.

Sardar Hukam Singh: Has the Industrial Finance Corporation come to the aid of these industries for expanding their production?

Shri T. T. Krishnamachari: I understand the Aluminium Corporation of India has some aid from the Industrial Finance Corporation.

Shri Meghnad Saha: Has the Government any plans for manufacture of aeroplanes in this country and, if so, what will be the demand of aluminium for this purpose?

Shri T. T. Krishnamachari: I did not quite catch the question, Sir.

Mr. Speaker: Is there any plan with the Government of India to expand aeroplane building work and, if so, what quantity of aluminium is expected to be required for that purpose?

Shri T. T. Krishnamachari: The question of aeroplanes happens to be within the sphere of the Defence Ministry and I am afraid I cannot give any information on that.

Mr. Speaker: So far as aluminium is concerned is not the Commerce Minister expected to know the quantum of its demand?

Shri T. T. Krishnamachari: Well, we have in mind encouraging the production of aluminium so that we might be self-sufficient in respect of all our need which is estimated to be in the region of about 15,000 tons. Certain proposals have been made to Government in regard to the starting of an aluminium plant with an installed capacity of 10,000 tons. The proposal is under examination.

Shri Sarangadhar Das: Is there any proposal to put up an aluminium plant in Sambalpur district in Orissa along with the Hirakud project?

Shri T. T. Krishnamachari: Well, if our proposals mature I think that will be the venue chosen.

Shri B. S. Murthy: May I know the State aid given and the control exercised by the Government on this industry?

Shri T. T. Krishnamachari: State aid has been given to this industry by means of protection. And the control exercised is the control that Government exercises on all industrial concerns that manufacture in this country.

Shri K. K. Basu: Is there any other commitment on the part of the Government other than the advance by the Industrial Finance Corporation?

Shri T. T. Krishnamachari: Speaking without the book, I should say none, But I would like to make it more definite and if the hon. Member will put down a question I can answer it.

INDIAN EMBASSY BUILDING AT MOSCOW

*391. **Dr. Ram Subhag Singh:** Will the Prime Minister be pleased to state

(a) whether it is a fact that the Indian Embassy at Moscow has been notified by an agency of the Soviet Government that the lease of its present building will be terminated; and

(b) if so, by what time the lease is likely to be terminated?

The Prime Minister (Shri Jawaharlal Nehru): (a) Yes.

(b) 31st December, 1952.

Dr. Ram Subhag Singh: May I know whether a suitable accommodation is going to be provided for our Embassy in Moscow?

Shri Jawaharlal Nehru: Yes, Sir, instead of this house two other houses (smaller ones, adjoining ones) have been offered and we have accepted them.

Dr. Ram Subhag Singh: How many times has our Embassy changed its premises since it was established in Moscow?

Shri Jawaharlal Nehru: Well, I speak from memory, I think this would be the second change.

Dr. Ram Subhag Singh: Does Government intend to build its own building there as it has been trying to in other capitals?

Shri Jawaharlal Nehru: No, there is no such intention. I am not sure but as far as I know, facilities for that purpose are not available there.

Dr. Ram Subhag Singh: May I know whether our Government is ready to offer facilities to Russia for building their Embassy here?

Shri Jawaharlal Nehru: We have offered facilities to every foreign Embassy, in a special extension of Delhi.

Shri K. Subrahmanyam: Is it the intention of Government to purchase a house there for our Embassy?

Shri Jawaharlal Nehru: I am not quite sure but I believe that at the

present moment purchases by foreign Missions are not permitted there, except such as were purchased previously before the rule was passed.

Shri B. S. Murthy: May I know why the old residence was changed?

Shri Jawaharlal Nehru: You mean why it is going to be changed? When we changed into this new building a year and a half ago, the lease itself was for 1½ years, and it is expiring in December. Of course, the leases are there for a year or thereabout and they are renewed from year to year. We hoped and expected it would be renewed, but then we were informed that they wanted this building for the extension of their underground railway and they offered us two other buildings which are somewhat smaller.

PAYMENTS TO U.N.O. ON BEHALF OF PAKISTAN

*393. **Shri M. S. Gurupadaswamy:** (a) Will the Prime Minister be pleased to state whether the Government of India are still making payments to the U.N.O. and other international organisations on behalf of Pakistan?

(b) What is the total amount paid by India so far to the international agencies on behalf of Pakistan?

(c) Has any attempt been made to recover the amounts due from Pakistan?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): (a) No.

(b) Rs. 2,78,71,486.

(c) Yes, A sum of Rs. 4,50,818 has been recovered.

Shri M. S. Gurupadaswamy: May I know, Sir, on what basis of the agreement the payments have been made to Pakistan?

Shri Anil K. Chanda: These payments were made in the year 1947-48. Since then no further remittance has been made on behalf of Pakistan.

Shri M. S. Gurupadaswamy: May I know whether payments made have been treated as loans given to Pakistan and if so, what is the interest charged on them?

Shri Anil K. Chanda: Pakistan would re-imburse us the amounts which were advanced on their behalf. So far as I know there is no interest charged. They have also certain charges on us